गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या-भरण शुंक्ल): (क) जी हां, श्रीमान् । किन्तु आधुनिकीकरण के लिए अनुरोध केवल डाकुओं के आतंक को दूर करने की दृष्टि से ही नहीं अपितु पुलिस की समस्त गतिविधियां में उसकी कार्य-प्रणाली में अभ सुधार लाने के लिए है।

(ख) पुलिस बलों के आधुनिकीकरण के लिए मध्य प्रदेश सरकार को 3.75 लाख रुपये के एक ऋण तथा 1.25 लाख रुपये के अनुदान की स्वीकृति दी गई थी।

Attack on Dum Dum Police Stations

- 5119. SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of Government has been drawn to the attack on the Dum Dum Police Station by some miscreants resulting in the death of a Police Officer on the 10th March, 1970; and
- (b) if so, the steps Government propose to take to curb the activities of unsocial elements in different parts of the country and especially in West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). Facts are being ascertained from the state government.

Use of Hindi in Delhi High Court

5120. SHRI KANWAR LAL GUPTA :

SHRI BANSH NARAIN SINGH:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government propose to permit Hindi to be used in the Delhi High Court; and
 - (b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS' (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No such proposal is at present under consideration.

According to the legal opinion it will be necessary to have a Parliamentary Legislation before Hindi can be permitted to be used for proceedings in Delhi High Court.

Expenditure Incurred in Connection with P. M.'s Tour during the last Mid-Term Elections

- 5121. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4571 on the 19th December, 1969 regarding the expenditure incurred in connection with the Prime Minister's tours during the last Mid-term Elections and state:
- (a) whether Government have since collected the required information; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). A statement based on the information received from the State Governments is laid on the Table of the House. [Placed in Library. See No. LT-3088/70.]

Arrest of Pakistani Saboteurs in Jammu and Kashmir

- 5122. SHRI BABURAO PATEL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the names of the Pakistani saboteurs who were arrested recently on the border area of Ramgarh in the Jammu-Sialkot sector and the nature of material seized from them;
- (b) whether it is a fact that some of the material was given to them by the "Kashmir Staff" officials and one Bashir Ahmed and, if so, the names of suspected officials who were accomplices;
- (c) the reasons why "Kashmir Staff", the agency set up by Pakistan, is allowed to operate in Jammu and Kashmir without let or hindrance; and
- (d) whether it is a fact that Bashir Ahmed escaped from the custody of Jammu Police seven years ago?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) According to the information received from the Government